

(b) : A number of industrial disputes were raised in several banks and these have already been referred to Industrial Tribunal for adjudication under the Industrial Dispute Act, 1947.

State Bank of India have, how ever, informed that the bank and the All India State Bank of India Staff Federation of which the State Bank of India & Subsidiary Banks Employee Union is a constituent have reached an agreement that the allowance be withdrawn in four equal annual instalments beginning from 1st July, 1977.

Setting up of Tourist complex by Haryana Government in Delhi.

6295. SHRI KISHORE LAL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether any tourist complex is being set up by the Haryana Government at Kutab Minar in the Union territory of Delhi ;

(b) if so, the details of the plan ; and

(c) the benefits, if any, expected to accrue to Delhi ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK) : (a) to (c) : It is understood that the Haryana Government has such a proposal but that details have not yet been worked out.

वनस्पति घी को रंग देना

6296. डा० रामजो सिंह : क्या बाणिज्य तथा नागरिक पूति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार वनस्पति घी को कुछ रंग देने के बारे में निदेश जारी करना चाहती है ताकि इसे शुद्ध घी के साथ मिलाये जाने पर रोक लग सके;

(ख) क्या ऐसा कोई रंग नहीं है जिसे यदि वनस्पति घी में मिलाया जाए तो उसका स्वास्थ्य पर बुरा प्रभाव न पड़े;

(ग) यदि ऐसा रंग हो तो उसे वनस्पति में न मिलाये जाने के क्या कारण हैं और यदि ऐसा रंग नहीं है, तो क्या सरकार का विचार इस मामले को वैज्ञानिकों को सौंपने का है; और

(घ) यदि हां, तो इसे कब सौंपा जाएगा ?

बाणिज्य तथा नागरिक पूति और सहकारिता मंत्री (श्री मोहन धारिया) :

(क) जी नहीं।

(ख) से (घ). इस मामले पर विशेषज्ञों की एक समिति द्वारा विचार किया गया था बहुत से रंजक द्रव्यों की जांच करने के बाद समिति ने उनमें से किसी को भी इस प्रयोजन के लिए उपयुक्त नहीं पाया। समिति का विचार था कि इस समय तिल के तेल के अनिवार्य प्रयोग से वनस्पति को प्रच्छन्न रूप से जो रंग दिया जा रहा है, उससे प्रयोजन सिद्ध हो जाएगा।

Development of Tourism in Orissa

6297. SHRI GIRIDHAR GOMANGO Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether his Ministry have received proposals from the Government of Orissa regarding development of Tourism in various districts of that State where there is possibility of tourist attractions, if not for foreigners at least for home tourists ;

(b) if so, the names of the places identified for the development ; and

(c) the funds allocated by his Ministry for 1977-78 for the purpose ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK) : (a) to (c) : The Central Department of Tourism has received in the last 3 years the following proposals regarding tourism development in Orissa from the State Government :

(i) Provision of a motor launch at Chilka lake (District Puri).

(ii) Expansion of the tourist bungalow at Barkul (District Puri) ;

(iii) Development of a Lion Safari Park at Nandan Kanan (District Cuttack) ;

(iv) Construction of a forest lodge at Simlipal National Park (District Mayurbhanj) ;